

**Production of coal for power generation**

315. SHRI N.K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of COAL be pleased to state:

- (a) whether NTPC has been re-allocated some coal blocks for production of coal for power generation;
- (b) if so, the details thereof;
- (c) what steps are being taken by NTPC to increase production of coal from these blocks;
- (d) whether there is a stipulated time when NTPC needs to develop these coal blocks; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) The request of Ministry of Power for withdrawal of deallocation of Chattibariatu, Chattbariatu (South) and Kerandari coal blocks is under consideration of the Government.

(c) NTPC has submitted a revised schedule for exploitation of the above blocks.

(d) and (e) As per the guidelines, coal production from captive coal block should commence within 36 months (42 months in case the area falls in forest land) in case of open cast mines and in 48 months (54 months in case the area falls in forest land) in case of underground mine, from the date of allocation. If the coal block is not explored, additional two years are allowed for detailed exploration and three months for preparation of geological report.

**Coal mining in Assam**

316. SHRIMATI NAZNIN FARUQUE: Will the Minister of COAL be pleased to state:

- (a) the percentage increase in coal production in Assam;
- (b) the provisions for the benefit of people and development of the areas where coal mining is being carried out and the details of facilities being provided to the people, so far; and